

**MEGHALAYA LEGISLATIVE ASSEMBLY**

.....  
**BUDGET SESSION**  
**LIST OF BUSINESS**  
**THURSDAY, MARCH 10<sup>th</sup>, 2011**  
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**GOVERNMENT BUSINESS**

1. National Anthem.
2. Address by the Governor under Article 176 of the Constitution of India.
3. The Speaker to announce the report of the Business Advisory Committee under Rule 230.
4. Shri Rowell Lyngdoh, Deputy Chief Minister in-charge Parliamentary Affairs to move:  
  
“That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the current Session”.
5. The Speaker to announce the names of Members nominated by him to the Panel of Chairmen under Rule 9 (1).
6. Dr. Mukul Sangma, Chief Minister in-charge Commerce & Industries to lay the following Reports of the Meghalaya Khadi & Village Industries Board:-
  - (i) The Annual Accounts for the years 2003-04, 2004-05, 2005-06, 2006-07 and 2007-08.
  - (ii) The Separate Audit Reports for the year ended 31<sup>st</sup> March 2003-04, 31<sup>st</sup> March, 2005, 31<sup>st</sup> March, 2006, 31<sup>st</sup> March, 2007, 31<sup>st</sup> March, 2008, and 31<sup>st</sup> March, 2009.
7. Dr. Mukul Sangma, Chief Minister in-charge Finance to lay the Contingency fund of Meghalaya (Amendment) Ordinance, 2011 (Ordinance No.1 of 2011)
8. Shri B. M. Lanong, Deputy Chief Minister in-charge Law to lay the Notification No.LJ(B),8/98/280 relating to the Meghalaya State Legal Services Authority (Amendment) Rules, 2011.
9. Shri J. M. Marak, MLA to lay the following Reports of the Assembly Committees:-
  - (i) The Thirty Sixth Report of the Committee on Public Accounts on the Report of the Comptroller Auditor General of India for the year 2008-09 in respect of the Border Areas Development Department.
  - (ii) The first Report of the Library Committee.
- 10.(a) Shri Rowell Lyngdoh, Deputy Chief Minister in-charge Health & Family Welfare to beg leave to introduce the Meghalaya Prohibition of Smoking and Non-Smokers Health Protection (Repealing) Bill, 2011.

10.(b) If leave be granted to introduce the Bill.

11.(a) Dr. Mukul Sangma, Chief Minister in-charge, Finance to beg leave to introduce the Meghalaya Infrastructure Development Finance Board Bill, 2011.

11.(b) If leave be granted to introduce the Bill.

11. Obituary References.

**Shillong:**  
**The 9<sup>th</sup> March, 2010.**

**H. Myllemngap,**  
*Secretary,*  
**Meghalaya Legislative Assembly.**